

Reserve Bank Cancels Certificate of Registration of Marichi Finance and Leasing Limited, Hyderabad

June 7, 2003

The Reserve Bank of India, has on June 4, 2003 cancelled the certificate of registration granted to Marichi Finance and Leasing Limited, having its registered office at 3-6-432, Himayatnagar, Hyderabad-500 029, for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, Marichi Finance and Leasing Limited cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company.

**P. V. Sadanandan
Manager**

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